

the Communist Party who have expressed themselves and acted in a helpful manner in regard to this Chinese aggression—helpful to Government.

Shri Hem Barua: In view of the fact that one of the reasons for this massive Chinese troop concentration on our borders might be to force the Colombo Powers to force us to accept the Colombo proposals as adumbrated by China, may I know whether our Prime Minister is prepared to give us an assurance here and now that our stand on the Colombo proposals will not be diluted, whatever the consequences?

Shri Jawaharlal Nehru: I do not know. The hon. Member wants me to give all kinds of assurances.

Shri Hem Barua: A very simple assurance.

Shri Jawaharlal Nehru: I will give no assurance of any kind except that our stand is there and we intend standing by it. What other assurance does he want me to give? Does he want me to take an oath on some sacred book?

Shri Hem Barua: No, no. I did not have that in mind. I believe in the integrity of the country as much as the Prime Minister believes. Therefore, I wanted him to reiterate our stand of firmness, in regard to the Colombo proposals, against this heavy Chinese troop concentration.

Mr. Speaker: All that is contained in the statement itself.

श्री यशपाल सिंह : हमारे देश की हिफाजत के लिये यह जानना जरूरी है कि हमारी सरहद पर चाइना की एअर फोर्स का आफेंसिव पोटेंशियल क्या है। क्या मैं जान सकता हूँ कि हमारी सरकार ने पता लगाया है कि हमारी सरहद पर चाइना ने कितनी एअरफोर्स इकट्ठा कर रखी है ?

श्री जवाहरलाल नेहरू : कुछ न कुछ मालूम तो जमा किया ही करते हैं, लेकिन

जो कुछ मालूम जमा की है उनको मैं यहाँ आपके सामने अर्ज करने के लिये तैयार नहीं हूँ।

Shrimati Laxmi Bai (Vicarabad):
rose—

Mr. Speaker: Papers to be laid on the Table.

12-17 hrs.

PAPERS LAID ON THE TABLE

STATEMENT *re.* KRISHNA-GODAVARI WATERS

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): I beg to lay on the Table a statement regarding Krishna-Godavari Waters. [Placed in Library, See No. LT-1023/63.]

Shrimati Laxmi Bai *rose—*

अध्यक्ष महोदय : माननीया सदस्य क्यों खड़ी हो रही हैं ?

एक माननीय सदस्य : वह कुछ सवाल पूछना चाहती हैं।

अध्यक्ष महोदय : उसकी इजाजत अब नहीं दी जा सकती।

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): On behalf of Shri A. M. Thomas, I beg to lay on the Table a copy of the Uttar Pradesh Paddy and Rice (Restriction on Movement) Amendment Order, 1963, published in Notification No. GSR 462 dated the 16th March 1963 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-1024/63].